

**GOVERNMENT OF INDIA**  
**MINISTRY OF NEW AND RENEWABLE ENERGY**  
**RAJYA SABHA**  
**QUESTION NO 26.07.2010**  
**ANSWERED ON**  
**GUIDELINES FOR SOLAR PLANTS .**

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Shri Ambeth Rajan

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING NEW AND RENEWABLE ENERGY be pleased to state :-

- (a) whether it is a fact that the Ministry, in June 2010, has released guidelines for off grid and decentralized solar applications and roof top and other small solar power plants;
- (b) if so, whether there is any provision in the guidelines for Scheduled Caste and Scheduled Tribe promoters;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF NEW AND RENEWABLE ENERGY

(Dr. FAROOQ ABDULLAH)

(a): Yes, Sir.

(b),(c)&(d): All project promoters including Scheduled Castes and Scheduled Tribes project promoter are eligible to participate under these schemes. As the schemes are demand driven, no specific allocations have been made for any category of project promoters.